

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.318**  
TO BE ANSWERED ON 22.07.2015

**SUPPLY OF URANIUM**

318. SHRIMATI RAKSHATAI KHADSE:  
SHRI ARKA KESHARI DEO:  
SHRI JAYADEV GALLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has signed an agreement with Canada for supply of Uranium during the recent visit of Prime Minister to that country;
- (b) if so, the details thereof along with the schedule of delivery and the duration of the agreement period;
- (c) whether there is any clause to extend the supply of uranium and if so, the details thereof; and
- (d) the details of other countries with whom India has signed Memorandum of Understanding for supply of uranium for nuclear power plants in the country?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

- (a) Yes, Sir.
- (b) The Department of Atomic Energy (DAE) has signed a Contract with M/s. CAMECO, Canada on 15.4.2015 for procurement of 3000 MT of Uranium Ore Concentrate (UOC) over a period of six years during 2015-2020, as detailed below:

Delivery Year	Delivery Quantity (in kg U as U <sub>3</sub> O <sub>8</sub> and pounds of U <sub>3</sub> O <sub>8</sub> )
2015	250,000 kg U as U <sub>3</sub> O <sub>8</sub> (649947.5 pounds of U <sub>3</sub> O <sub>8</sub> )
2016	750,000 kg U as U <sub>3</sub> O <sub>8</sub> (1949843.1 pounds of U <sub>3</sub> O <sub>8</sub> )
2017	500,000 kg U as U <sub>3</sub> O <sub>8</sub> (1299895.6 pounds of U <sub>3</sub> O <sub>8</sub> )
2018	500,000 kg U as U <sub>3</sub> O <sub>8</sub> (1299895.6 pounds of U <sub>3</sub> O <sub>8</sub> )
2019	500,000 kg U as U <sub>3</sub> O <sub>8</sub> (1299895.6 pounds of U <sub>3</sub> O <sub>8</sub> )
2020	250,000* kg U as U <sub>3</sub> O <sub>8</sub> (649947.5 pounds of U <sub>3</sub> O <sub>8</sub> )

\* There is a provision to increase annual quantity of procurement in the Year 2020 to 500,000 Kg. by providing a written notice to M/s. CAMECO on or before December 31, 2018.

- (c) Yes, Sir. As per the Contract signed on 15.4.2015, either Party i.e., DAE or M/s. CAMECO may request the addition of Delivery Years and the corresponding Annual Quantities for years beyond 2020 by giving the other Party a request notice prior to December 31, 2019, specifying the same.
- (d) During September 2013, DAE has entered into a Contract with M/s. Navoi Mining & Metallurgical Combinat State Company (NMMC), Uzbekistan for import of 2000 MT of Uranium Ore Concentrate,. DAE has also signed a contract with M/s. Kazatomprom, Kazakhstan on 08.07.2015 for supply of 5000 MT of UOC.